

शहरी विकास विभाग
राष्ट्रीय राजधानी क्षेत्र दिल्ली सरकार
9वें तल, "सी" - विंग दिल्ली सचिवालय,
आई. पी. एस्टेट, नई दिल्ली-110002.

एफ.53(15)/अ.अ. प्र.16/चतुर्थ सत्र (चतुर्थ-भाग) 2023/दिविस/श.वि./4905-4906 दिनांक: 14/12/2023

सेवा में,

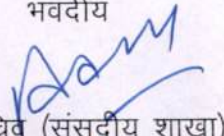
- उप सचिव (प्रश्न शाखा)
दिल्ली विधानसभा सचिवालय,
राष्ट्रीय राजधानी क्षेत्र, दिल्ली सरकार
पुराना सचिवालय, दिल्ली -110054.

विषय: सातवीं दिल्ली विधानसभा के चतुर्थ सत्र का (चतुर्थ-भाग) 2023 अतारांकित / संसदीय प्र० सं. 16
माननीय विधायक श्री सुरेन्द्र कुमार दिनांक 15.12.2023 को सदन की बैठक के सन्दर्भ में।

महोदया/ महोदय,

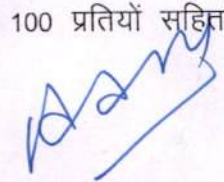
आपको उपरोक्त विषय में वर्णित विधानसभा प्रश्न के उत्तर की 100 प्रतियाँ माननीय मंत्री शहरी विकास विभाग, दिल्ली सरकार द्वारा अनुमोदित की गई अग्रिम कार्यवाही हेतु प्रस्तुत की जा रही हैं।

संलग्न:- उपरोक्तानुसार

भवदीय

उप-सचिव (संसदीय शाखा)

कृपया प्रतिलिपि सूचनार्थ :-

- निदेशक, सूचना एवं प्रचार निदेशालय, पुराना सचिवालय, दिल्ली (प्रश्न के उत्तर की 100 प्रतियों सहित)
दिल्ली सरकार पुराना सचिवालय, दिल्ली -110054.


उप-सचिव (संसदीय शाखा)

शहरी विकास विभाग
राष्ट्रीय राजधानी क्षेत्र: दिल्ली सरकार
9वां तल, सी-विंग, दिल्ली सचिवालय, इन्द्रप्रस्थ एस्टेट, नई दिल्ली-110002.

माननीय विधायक का नाम : श्री सुरेन्द्र कुमार


दिनांक : 15.12.2023

विधानसभा अतारांकित प्रश्न संख्या : 16

क्या शहरी विकास मंत्री यह बताने की कृपा करेंगे कि :-

| क्र.सं. | प्रश्न | उत्तर |
|---------|---|--|
| क | गोकलपुर विधान सभा क्षेत्र में डीएसआईडीसी सिंचाई एवं बाढ़ नियंत्रण विभाग, दिल्ली नगर निगम एवं डूसिब द्वारा चलाये जा रहे विकास कार्यों की सूची एवं उनके टेंडर अवार्ड की प्रतिलिपि उपलब्ध कराये; | <p><u>दिल्ली नगर निगम के द्वारा दी गई जानकारी के अनुसार:-</u> वर्ष 2022-23 में दिल्ली नगर निगम द्वारा कराये जा रहे विकास कार्यों की सूची एवं इन कार्यों की टेंडर अवार्ड की प्रतिलिपि अनुलग्नक "क" पर संलग्न है।</p> <p><u>डीएसआईआईडीसी के द्वारा दी गई जानकारी के अनुसार:-</u></p> <ol style="list-style-type: none"> 1. जगदम्बा कॉलोनी, जोहरीपुर (बैलन्स वर्क) गोकुलपुर ए. सी. (रजिस्ट्रेशन न0 1450) 2. सबोली बाग, नन्द नगरी पार्ट-3 गोकुलपुर ए. सी. (रजिस्ट्रेशन न0 930) सैक्शन-ए 3. सबोली बाग, नियर खेडा मन्दिर पार्ट -1 गोकुलपुर, ए. सी. (रजिस्ट्रेशन न0 1092) <p>टेंडर आवार्ड की प्रतिलिपी संलग्न है।</p> <p><u>दिल्ली शहरी आश्रय सुधार बोर्ड के द्वारा दी गई जानकारी के अनुसार:-</u> गोकलपुर विधान सभा क्षेत्र में डूसिब द्वारा वर्तमान में चलाया जा रहा एक कार्य है जिसकी टेंडर अवार्ड की प्रतिलिपी संलग्न है। (अनुलग्नक-क)</p> <p><u>सिंचाई एवं बाढ़ नियंत्रण विभाग के द्वारा दी गई जानकारी के अनुसार:-</u>सिंचाई एवं बाढ़ नियंत्रण विभाग की सिविल खण्ड संख्या -4 के द्वारा विभिन्न मदों से 22 विकास कार्य कराए जा रहे हैं जिनका विवरण संलग्न सूचि 'क' में दर्शाया गया है। माननीय विधायक जी को कार्य की अवार्ड लेटर भेजी जाती है।</p> |
| ख | दिल्ली नगर निगम द्वारा विकास कार्यों में रुके हुए कार्यों का विवरण क्या है, उनकी पूर्ण जानकारी उपलब्ध कराई जाए; | <p><u>दिल्ली नगर निगम के द्वारा दी गई जानकारी के अनुसार:-</u> दिल्ली नगर निगम द्वारा जिन कार्यों का वर्क अवार्ड हो चुका है उनमें से कोई भी कार्य रुका हुआ नहीं है।</p> |
| ग | गोकलपुर विधान सभा क्षेत्र में सिंचाई एवं बाढ़ नियंत्रण विभाग द्वारा नाले की सफाई का क्या विवरण है, वर्ष 2020-21 से 2023-24 तक का पूर्ण बजट एवं टेंडर की विवरण सहित कॉपी उपलब्ध कराये; और | <p><u>सिंचाई एवं बाढ़ नियंत्रण विभाग के द्वारा दी गई जानकारी के अनुसार:-</u> सिंचाई एवं बाढ़ नियंत्रण विभाग (सिविल खण्ड स. IV/ बाढ़ मण्डल -1) के अंतर्गत गोकलपुर विधानसभा में दो निम्न नाले आते हैं:-</p> <ol style="list-style-type: none"> 1. ट्रंक ड्रेन-1 आरडी 10330मी. (आरटीरियल हाईवे) से आरडी 13387 मी. (यूपी बोर्डर) 2. एस्केप ड्रेन-2 (आर डी मी. से आरडी 453 मी.) उपरोक्त नालों की सफाई एवं रखरखाव का कार्य प्रति वर्ष कराया जाता है जिसका विवरण संलग्न सूचि 'ख' में दर्शाया गया है। <p>इन कार्यों के लिए वर्ष 2020-21 से वर्ष 2023-24 में कोई अलग से बजट अवंटिव नहीं किया गया है यह</p> |

| | | |
|---|---|---|
| | | प्रति वर्ष मिलने वाले विभागीय बजट के अंतर्गत कराये जाते हैं। टेंडरों के अवार्ड पत्रों वर्ष 2020-21 से वर्ष 2023-23 की प्रतिलिपियाँ संलग्न सूचि 'क' में दी गई है। |
| घ | गोकलपुर के नालों की दीवारों का बजट विवरण एवं टेंडर की कॉपी दी जाए तथा विलम्ब का कारण बताया जाय? | सिंचाई एवं बाढ़ नियंत्रण विभाग के द्वारा दी गई जानकारी के अनुसार:- दो कार्यों ट्रंक ड्रेन-1 एवं एस्केप ड्रेन-2 की दीवारों के कार्यों का विवरण संलग्न सूचि 'ग' में दर्शाया गया है। एक कार्य का आंकलन की जाँच की जा रही है एवं एक कार्य की डिजाइन व ड्राईंग तैयार की जा रही है। |


 Dy. Secretary (U.D./P.C.)
 Govt. of N.C.T. of Delhi
 Delhi Secretariat
 I.P. Estate, New Delhi-02

Status report of Works under AC-68 Sh. Surrender Kumar (MLA) for the year 2022-23

| S. No. | AC | Name of Work | H/A | Est/L Amt | Tender opening Date | Cost Of Work | W.O. No/WORK AWARD DATE | Agency | TOC | Status |
|--------|----|---|-------------------------|-----------|---------------------|--------------|-------------------------|-------------------|-----|------------------------------------|
| 1 | 68 | Imp./Dev. of roads by pdg. RMC from Chaudhary Dairy to Sattar House and Surrounding links near Masjid and gali from shriram jewelers to Shivam Madicos, Sashipal House, Nafis wali gali, road along GBSS School at Ward No-55 E. Mandoli, Harsh Vihar under AC-68 Shah.N.Zone | XL-VIII-S (DVDB) | 9366054 | 30.05.2023 | 4177768 | 67/ 21-8-2023 | R.A. Associates | 6 M | Work in Progress |
| 2 | 68 | Imp./Dev. of Road and links from DDA Park (loni road) to Kuan Chowk, Kuan Chowk to Rajesh Chaudhary House and Balaji Motors to Kushik Niwas in Gokalpur Village in ward no 53(E)/262, Gokalpuri, Shah.(N) Zone | XL-VIII-S (DVDB) | 17932400 | 14.06.2023 | 7023331 | 68/ 21-8-2023 | Bhopal Singh | 6 M | Work in Progress |
| 3 | 68 | Imp. Dev. Mandoli village Internal road/Lane near Ravidas mandir by pdg. RMC from ward no. 55-E 264 Mandoli Shah.N.Zone | XL-VIII-S-(iii) (SC/ST) | 1731882 | 14.06.2023 | 5387504 | | N K Tomar | 6 M | Under finance concurrence /MCD(HQ) |
| 4 | 68 | Imp/Dev. of roads by pdg. RMC from Balmiki Dharam Shala to Taijpal House, Transformer Wali Gali and repair of Drain at Various Location in Mandoli Village in Ward No-55 E Shah.N.Zone | XL-VIII-S (MLA) | 4395900 | 30.05.2023 | 1699156 | 57/ 17-07-2023 | S.P. Enterprises | 6 M | Work in Progress |
| 5 | 68 | Imp. Dev. OF Road and link of Valmiki Mohalla in Gokalpuri village by pdg. o in W.No. 53E/262 Gokalpuri Shah. North Zone | XL-VIII-S (DVDB) | 6004000 | 10.10.2023 | 2404026 | | Chauhan Const. Co | 3 M | Under finance concurrence /MCD(HQ) |
| 6 | 68 | Imp. Dev. f Road and link from metro pillar No 05 to Ch. Ajit house in Gokalpuri by pdg. o in W.No. 53E/262 Gokalpuri Shah. North Zone | XL-VIII-S (DVDB) | 5655000 | 10.10.2023 | 2976155 | | S.K. Associates | 3 M | Under finance concurrence /MCD(HQ) |
| 7 | 68 | Improvement Development of lanes from H.No. 442 to H.No. C-6EE in C-block Gokalpuri and near H.No. A-21, A-52 and masjid in A-block Gokalpuri by pdg. CC pavement in ward no. 239 Gokalpuri AC-68 li(N)Zone | LA-MSPY | 2893000 | 18-09-2023 | 1199007 | | Chauhan Const. Co | 3 M | Under finance concurrence /MCD(HQ) |

24866947

EE(M)-I/SNZ

[Signature]
E.E(M-1)/SHD.

[Signature]
A.E

EE(M)-I/SNZ
[Signature]
JE

FOR SINDH
Engineer (M)
(North) Zone



MUNICIPAL CORPORATION OF DELHI OFFICE
OF EXECUTIVE ENGINEER
EE(M-SH.N.-I) [EE XIX]

21/c

W.O.No.: EE(M-SH.N.-I) [EE XIX]/SYS/2023-2024/67

Dated : 21-08-2023

Agency M/S. R.A. Associates

A-298, 1st Floor, Shivalik, Malviya Nagar, New Delhi-110017

MB No.: 9403

Name Of Work: Imp. Dev. of road by pdg RMC from Chaudhary Dairy to Sattar house and Surrounding links near Masjid and gali from Shrirani Jewellers to Shivam Madicos, Sashipal house, Natis wali gali, road along GBSS School at Ward No.55 E /237 Mandoli, Harsh Vihar under AC-6B SNZ

FTC No.: 23/66/XL-VIII-Z-F-I/DVDB/854/ 09/237/M-I/06

Tender Amount : Item Rate

Contractual Amount : 4177768 /-

Time Of Completion: 6 Months

Head Of Account : XL-VIII-Z-F-I

Earnest Money : 172267.7

Tender No.: 153749 1

NIT NO: 01/01

Remark: ALR CASE-100 percent test check AE and 50 percent test check by EE and One percent less will be deducted at the time passing of bill. Schedule items are attached

Dear

1. Your tender for the work as mentioned above has been accepted of behalf on the commissioner MCD as detail above along with terms and condition of the tender.

2. You are further directed to attend this office to complete the formal agreement with in seven days of the receipt of this letter or Communication received in this regard by any means like phone, fax, mail etc. whichever is earlier.

3. You are also directed to start the work at once. Please note that time allowed to carryout the work as entered in the tender shall be reckoned from the DOS.

4. It should be noted:-- (a) That as and when orders are given for the execution of any extra/substitute item prior orders from the Competent Authority be obtained before execution of the same to avoid any further complications. (b) That contractor has to submit his RA/Final bill with measurement otherwise nothing will be consider due on account of work execution.

5. It shall be your responsibility to provide deep hand pump/Tube well/Municipal water at the site of the work and same shall be fit for construction purposes and provide safe drinking water free from contamination to the labour engaged.

6. You shall be responsible for correctness/genuineness of all the documents what so ever submitted by the you.

7. All the circular issued by MCD applicable to the instant nature of work will have to be complained by the contractor. Total Quantity of Cement -
Note. Expenditure will not exceed to Rs 4177768/

Copy To.

1. S.E (QC) for Information alongwith copy of Schedule & Justification
2. SE () for kind Information Please
3. A.E Concerned for information and necessary action
4. Act () with account file
5. Copy to Mpl. Councillor Ward
6. D.C.A ()
7. Office Copy

(Suresh Chand Meena)

EE (M-SH.N.-I) [EE XIX]

8/30/23

4:04:10PM

MUNICIPAL CORPORATION OF DELHI OFFICE
OF EXECUTIVE ENGINEER
EE(M-SH.N.-I) [EE XIX]

2/c

No.: EE(M-SH.N.-I) [EE XIX]/SYS/2023-2024/68

Dated: 21-08-2023

Agency: Bhopal Singh
Flat No. 61, Plot No-45, Kailash Apartment, I P
Extn. Panchsheel, Delhi-92

MB No.: 9404

Name Of Work: Imp. Dev. of road and links from DDA park (Loni Road) to Kuan Chawk, Kuan Chawk to Bajaj Chaudhary house and Bajaj Motors to Kushiik Niwas in Gokalpur village in W. No. 11-262 Gokalpur SHZ.

FTC No.: 23/66/XL-VIII-Z-F-I/DVDB/854 / 09/239/M-I/06

Tender Amount: 16167890

Percentage Rate: 56.56% Below

Contractual Amount: 7023331 /-

Time Of Completion: 6 Months

Head Of Account: XL-VIII-Z-F-I

Earnest Money: 323357 B

Tender No.: 155279 1

NIT NO: 3/2

Remark: ALR CASE 100 percent test check AE and 50 percent test check by EE and One percent cess will be deducted at the time passing of bill.

Dear

1. Your tender for the work as mentioned above has been accepted of behalf on the commissioner MCD as detail above along with terms and condition of the tender.

2. You are further directed to attend this office to complete the formal agreement with in seven days of the receipt of this letter or Communication received in this regard by any means like phone, fax, mail etc. whichever is earlier.

3. You are also directed to start the work at once. Please note that time allowed to carryout the work as entered in the tender shall be reckoned from the DOS.

4. It should be noted-- (a) That as and when orders are given for the execution of any extra/substitute item prior orders from the Competent Authority be obtained before execution of the same to avoid any further complications. (b) That contractor has to submit his RA/Final bill with measurement otherwise nothing will be consider due on account of work execution.

5. It shall be your responsibility to provide deep hand pump/Tube well/Municipal water at the site of the work and same shall be fit for construction purposes and provide safe drinking water free from contamination to the labour engaged.

6. You shall be responsible for correctness/genuineness of all the documents what so ever submitted by the you.

7. All the circular issued by MCD applicable to the instant nature of work will have to be complied by the contractor. Total Quantity of Cement -
Note: Expenditure will not exceed to Rs 7023331/

Copy To.

1. S.E (OC) for Information alongwith copy of Schedule & Justification
2. SE () for kind Information Please
3. A E Concerned for information and necessary action
4. Actt () with account file
5. Copy to Mpl. Councillor Ward
6. D.C.A U
7. Office Copy

(Suresh Chand Meena)

EE(M-SH.N.-I) [EE XIX]

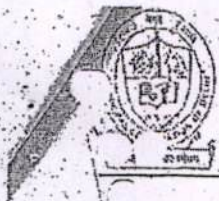
Page 1 of 1

9/4/23 2:03:05PM

Page 1 of 1

EE

AE



MUNICIPAL CORPORATION OF DELHI OFFICE
OF EXECUTIVE ENGINEER
EE(M-SH.N.-I) [EE XIX]

191c

W.O.No.: EE(M-SH.N.-I) [EE XIX]/SYS/2023-2024/57

Dated : 17-07-2023

Agency M/S. S. P. Enterprises

C-156 A, Amar Colony, East Gokulpur, Delhi 110094

MB No.: 3093

Name Of Work: Imp. Dev. of roads by pdg. RMC from Balmiki Dharamshala to Tejpal House. Transformer wali gali and repair of drain at various locations in Mandli Village at W. No-55E SNZ

FTC No. :23/66/XL-VIII-S/MLC/854/ 513 /09/M-I/237/06

Tender Amount : Item Rate

Contractual Amount :1699156/-

Time Of Completion: 6 Months

Head Of Account : XL VIII S (ii)

Earnest Money : 79266

Tender No.: 153749 2

NIT NO: 1/2

Remark: ALR CASE 100 percent test check AE and 50 percent test check by EE and One percent cess will be deducted at the time passing of bill, Schedule Items are attached herewith.

Dear

1. Your tender for the work as mentioned above has been accepted on behalf of the commissioner MCD as detail above along with terms and condition of the tender.

2. You are further directed to attend this office to complete the formal agreement within seven days of the receipt of this letter or Communication received in this regard by any means like phone, fax, mail etc. whichever is earlier.

3. You are also directed to start the work at once. Please note that time allowed to carryout the work as entered in the tender shall be reckoned from the DOS.

4. It should be noted -- (a) That as and when orders are given for the execution of any extra/substitute item prior orders from the Competent Authority be obtained before execution of the same to avoid any further complications. (b) That contractor has to submit his RA/Final bill with measurement otherwise nothing will be considered due on account of work execution.

5. It shall be your responsibility to provide deep hand pump/Tube well/Municipal water at the site of the work and same shall be fit for construction purposes and provide safe drinking water free from contamination to the labour engaged.

6. You shall be responsible for correctness/genuineness of all the documents what so ever submitted by the you.

7. All the circular issued by MCD applicable to the instant nature of work will have to be complied by the contractor. Total Quantity of Cement -
Note. Expenditure will not exceed to Rs 1699156/

Copy To.

1. S.E (QC) for Information alongwith copy of Schedule & Justification
2. SE () for kind Information Please
3. A.E Concerned for information and necessary action
4. Actt () with account file
5. Copy to Mpl. Councillor Ward
6. D.C.A ()
7. Office Copy

(Suresh Chand Meena)

EE(M-SH.N.-I) [EE XIX]

7/17/23 2:10:36PM

Page 1 of 1

Gokalpur AC-68 (Sh. Surendra Kumar, Hon'ble MLA)

I & FC का सूचि 'क'

| S.N o. | | Name of the scheme/work | Amount of A/A & E/S. (Rs. in lacs) | Date of A/A & E/S. | Agency | Awarded Amount (Rs. in lacs) | Stipulated date of start | Stipulated date of completion | Total upto date physical Progress. | Total upto date Expdr. On the scheme. | Remarks. |
|-----------|---------------------------------------|---|--|--------------------|-------------------------------------|------------------------------------|-----------------------------|-------------------------------------|---|--|---|
| 1 | | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 |
| 1 | Unauthoris ed Colonies | Improvement of C.C. Roads and side drains at Ganga Vihar Part-I (C) (Regn No. 1046) in Gokalpuri (AC-68), including maintenance for 5 years. | 499.63 | 26-04-22 | M/s Wonder Infrastructure and Power | 302.82 | 10-03-23 | 04-12-23 | 60% | 0.00 | Work is slow in progress. |
| 2 | | Improvement of C.C. roads and side drains at Ganga Vihar Part-I (A) (Regn No. 1046) in Gokalpuri AC-68 including maintenance for 05 years. | 421.70 | 10-05-22 | M/s Jain Construction | 250.87 | 10-03-23 | 04-12-23 | 60% | 0.00 | Work in progress |
| 3 | | Improvement of C. C. roads and side drains at Harsh Vihar Part-I (C) (Regn No. 1117) in Gokalpuri AC-68 including maintenance for 05 years. | 455.30 | 10-05-22 | M/s Wonder Infrastructure and Power | 270.80 | 10-03-23 | 04-12-23 | 75% | 0.00 | Work in progress |
| 4 | | Development of street pavement and side drains of E-Block Harijan Basti East, Gokalpuri Constituency (Regn No. 1157/1797) AC-68 including maintenance for 05 years. | 432.32 | 10-05-22 | M/s Wonder Infrastructure and Power | 262.73 | 10-03-23 | 04-12-23 | 70% | 0.00 | Work in progress |
| 5 | | Improvement of C.C. Roads and side drains at Indra Vihar Ph-II Johripur (Regn No. 1166) Extn, U. C. in Gokalpuri AC-68 including maintenance for 05 years. | 286.77 | 10-05-22 | M/s Wonder Infrastructure and Power | 173.62 | 10-03-23 | 04-12-23 | 90% | 0.00 | Work in slow progress |
| 6 | | Improvement of C. C. roads and side drains at Pratap Nagar (Regn. No. 1179) in Gokalpuri AC-68 including maintenance for 05 years. | 410.92 | 10-05-22 | Sh. Naresh Kumar Aggarwal | 237.68 | 10-03-23 | 04-12-23 | 0% | 0.00 | Closed vide No. EE-IV/Acs.2(23)/2022-23/3069-74 dated 18/07/2023. |
| 7 | | Improvement of C.C. roads and side drains at Bhagirathi Vihar Part-I (B) (Regn No. 1353) U. C. in Gokalpuri AC-68 including maintenance for 05 years. | 450.33 | 10-05-22 | M/s A.N.J. Builders Pvt. Ltd. | 272.45 | 13-01-23 | 09-10-23 | 85% | 0.00 | Work in progress |
| 8 | | Development of street pavement & side drains in Mandoli Extension Harijan Basti in Gokalpur Constituency (AC-68) (Regn. No. 1206) including maintenance for 05 years for the year 2023-24. | 459.61 | 31-05-23 | M/s Bhim Singh Nimesh & Sons | 226.61 | 28-07-23 | 23-04-24 | 60% | 0.00 | Work is in progress. |
| 9 | | Improvement of streets pavement & side drains at Johripur Extension in Gokalpur Constituency (AC-68) (Regn No.1135/895), including maintenance for 05 years, for the year 2023-24. | 270.40 | 15-06-23 | Sh. Vijay Nimesh | 122.44 | 17-10-23 | 13-07-24 | 0% | 0.00 | Work just awarded. |
| 10 | | Improvement of streets pavement & side drains at Pratap Nagar, near Saboli Village in Gokalpur Constituency (AC-68) (Regd. No. 1370, Part-2) including maintenance for 05 years for the year 2023-24. | 443.69 | 22-08-23 | | | | | 0% | 0.00 | Estimate for accord of Technical Sanction is under process. |
| 11 | MLALAD | Improvement of C. C. Road and side drains at Bank Colony, Harsh Vihar and RST Colony, Johripur in Gokalpur Constituency AC-68. | 179.17 | 13-06-22 | M/s WIZ Const. Co. | 73.45 | 18-08-23 | 13-02-24 | 30% | 0.00 | Work in progress. |

Gokalpur AC-68 (Sh. Surendra Kumar, Hon'ble MLA)

I & FC मा सूचि 'क'

| S.N o. | | Name of the scheme/work | Amount of A/A & E/S. (Rs. in lacs) | Date of A/A & E/S. | Agency | Awarded Amount (Rs. in lacs) | Stipulated date of start | Stipulated date of completion | Total upto date physical Progress. | Total upto date Expdr. On the scheme. | Remarks. |
|--------|-----------------------------|---|------------------------------------|--------------------|---------------------------|------------------------------|--------------------------|-------------------------------|------------------------------------|---------------------------------------|--|
| 12 | | Improvement of streets pavement & side drains of Budh Vihar, (Part-I) in Gokalpur Constituency (AC-68). | 12.04 | 29-09-23 | | | | | 0% | 0.00 | Estimate under preparation. |
| 13 | | Construction of RCC Entry Gates at Brijpuri Road, Johripur Road, Meet Nagar, Sewa Dham Road and Tulsi Niketan Road of Gokalpur Constituency (AC-68). | 51.77 | 29-09-23 | | | | | 0% | 0.00 | Estimate under preparation. |
| 14 | | Improvement of street pavement & side drain of D-Block at Saboli Extension in Gokalpur Constituency (AC-68). | 18.03 | 29-09-23 | | | | | 0% | 0.00 | Estimate under preparation. |
| 15 | | Improvement of link road & side drains at Ganga Vihar H-Block, Bhim wali gali Johripur & Meet Nagar (along Shamshan Ghat) in Gokalpur Constituency (AC-68). | 58.81 | 05-06-23 | Sh. Vijay Nimesh | 27.24 | 19-07-23 | 01-09-23 | 60% | 0.00 | Work in progress. |
| 16 | Other Drainage Works | Construction of Single Lane RCC Bridge at RD 10400m and double lane bridge at RD 11500m across Trunk Drain No. 1.. | 358.00 | 24-01-22 | M/s WIZ Const. Co. | 293.84 | 26-06-23 | 21-03-24 | 0% | 4.45 | Direction issued to Agency to start the work. As pollution ban has been lifted. |
| 17 | | Construction of RCC storm water drain along service road in L/bank (colony side) between Pipeline Bridge (RD 11300m) to Delhi-U.P Border (RD 13387m) of Trunk Drain No. 1 in Gokalpur Constituency (AC-68). | 385.52 | 24-01-22 | | | | | 0% | 0.00 | 6th time tender is being invited. |
| 18 | | Improvement of Right side service road of T.D. No. 1 from Shamshan Ghat Shiv Vihar (RD 12300m) to Delhi-U.P. Border (RD 13380m). | 297.84 | 16-06-23 | Sh. Vijay Nimesh | 141.02 | 15-12-23 | 12-06-24 | 0% | 0.00 | Work just awarded. |
| 19 | | Construction of damaged boundary wall along left/right bank of Trunk Drain No. 1 between RD-10330m (Arterial Highway Bridge) to RD-13387m (Delhi-U.P. Border). | 509.72 | 20-06-23 | | | | | 0% | 2.40 | Estimate for accord of Technical Sanction is under process. |
| 20 | | Construction of retaining wall on left bank of Escape Drain No. II from RD 0m to RD 450m. | 181.77 | 23-06-23 | | | | | 0% | 0.00 | Design & drawing under preparation. |
| 21 | MLALAD (Pending) | Improvement of mandoli village Kabristan at Sewadham road in Gokalpur Constituency (AC-68) | 98.06 | 21-08-19 | M/s Classical Enterprises | 63.33 | 19-03-20 | 14-09-20 | 60% | 33.63 | Work heldup by DDA.. Arnava --30,000/- in Feb-21 |
| 22 | TYADB (Pending) | Construction of double storeyed chaupal at Maharishi Dayanand Marg Johripur Extn. (Jeevanpur) in Gokalpur Constituency AC-68 | 89.21 | 20-08-19 | | | | | 0% | 0.00 | Hon'ble MLA vide letter dated 30.12.19 on the request of local residents proposed for dispensary instead of chaupal. |

| ACTION PLAN FOR DESILTING OF I&FC DRAINS FOR THE YEAR 2021 | | | | | | | | | | | | | | | | | |
|--|---|--|--|-----------|-----------------|--------|---------------------------------|--------|------------------------------|--------|---------------------------------|--------|---------------------------------|--------|------------------------------|---------|---|
| S. No | Name of Drain | Length of Drain (In Km.) To be corrected if | Estimated Qty. of silt to be removed in MT | Timelines | | | | | | | | | | | | Remarks | |
| | | | | Jan-21 | | Feb-21 | | Mar-21 | | Apr-21 | | May-21 | | Jun-21 | | | Jul-21 |
| | | | | Target | Achievem ent | Target | Achievement UPTO 28.02.21 | Target | Achievement UPTO 31.03.21 | Target | Achievement UPTO 05.04.21 | Target | Achievement UPTO 31.05.21 | Target | Achievement UPTO 25.06.21 | | Achievement UPTO 12.07.21 |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 | 14 | 15 | 16 | 16 | 17 |
| 11 | Trunk drain No. I RD 5260m to 6690M | 8.127 | 42,500 | 4,000 | 5,600 | 9,000 | 8,899 | 16,000 | 16,107 | 27,000 | 16,107 | 40,000 | 33274 | 12000 | 11000 | 11600 | 13900 tonne has been disposed off at Bakkarwala and 500 tonne at EDMC Singhola. The quantity of floating material, debris diposed off at nearby EDMC dhalao. |
| | RD 6690 to 8000 | | | | | | | | | | | | | 6000 | 4600 | 4600 | |
| | RD 8000 to 13387 | | | | | | | | | | | | | 24500 | 24830 | 24944 | |
| 16 | Bund Drain RD 0m to 3450m | 3.45 | 2000 | - | - | 200 | 0 | 600 | 100 | 1200 | 100 | 1800 | 750 | 2000 | 1070 | 1070 | 200 Tonne at Bakkarwala and The quantity of floating material, debris diposed off at nearby EDMC dhalao |
| 17 | Karawal Nagar Drain RD 0m to RD 2480m | 2.48 | 2000 | - | - | - | 0 | - | - | 800 | 0 | 1600 | 1125 | 2000 | 1824 | 1824 | 1400 Tonne at Bakkarwala |
| 18 | Escape Drain No.I RD 0m to RD 980m | 0.980 | 5000 | 800 | 886 | 1600 | 1550 | 2600 | 2840 | 3600 | 2840 | 4600 | 5466 | 5000 | 7229 | 7938 | 1000 Tonne at Bakkarwala |
| | Escape Drain No.I RD 980m to RD 2945m | 1.965 | 3000 | 150 | 176 | 300 | 226 | 900 | 300 | 1800 | 450 | 2700 | 2200 | 3000 | 3000 | 3000 | 3000 Tonne at Bakkarwala |
| 19 | Escape Drain No.II RD 40m to RD 332m | 0.292 | 300 | - | - | - | 0 | - | - | - | 0 | 300 | - | 300 | 440 | 440 | By departmental Machine |
| | Escape Drain No.II RD 0m to RD 40m + RD 332m to RD 453m | 1.61 | 100 | - | - | - | 0 | - | - | 50 | 0 | 100 | - | 100 | - | - | |
| 20 | Biharipur Drain RD 0m to RD 1000m | 1.00 | 600 | - | - | - | 0 | 100 | 80 | 300 | 80 | 500 | 200 | 600 | 650 | 650 | 650 Tonne at Bakkarwala |
| 21 | Relief Drain RD 0m to RD 2180m | 2.18 | FLOATING MATERIAL ONLY | - | - | - | 0 | - | - | - | 0 | - | - | - | - | - | |
| | TOTAL | | 55500 | 4950 | 6662 | 11100 | 10675 | 20200 | 19427 | 34750 | 19577 | 51600 | 43015 | 55500 | 54643 | 56066 | |

14/2

| Silt Disposal (CD IV) for the year 2022 (As on date 12/07/2022) | | | | | | | | | | | | |
|---|---|--|--|---|---------------|----------------------------------|--|---|--|---|------------------|---|
| S. No | Name of Drain | Length of Drain (In Km.) To be corrected if required | Mode of execution (whether through Contractor or Departmental) | Name and Designation field staff JE, AE & EE | Date of Start | Target Date Fixed for completion | Estimated Qty. of silt to be removed in MT | Quantity received (as on date) 12/07/2022 | To be disposed off qty. of desilt earth in Metric Tonne to this year | | At Bank of drain | Remarks |
| | | | | | | | | | At Land fill site of MCD | Depression area along drain / other area (Gopalpur, Tajpur Pahari, etc) | | |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 1 | Trunk Drain No. 1 RD 5260m to 8000m | 2.740 | By contract | Sh. Puneet Dudeja (EE CD IV) Sh. Girish Kumar, AE Sh. R.A. Sharma, AE | 01-01-22 | 15-06-22 | 18000 | 15,500 | | 13,500 | 2,000 | Disposal at Rise Eleven Plant at Bakkarwala and in galies of Karawal Nagar AC-70. |
| | Trunk Drain No. 1 RD 8000m to 13387m | 5.387 | By Departmental Machine | Sh. Anil Kumar (EE MD II) | | | 24500 | 27,810 | | 30,000 | | Disposal -- 30000 MT in galies of Karawal Nagar AC-70. |
| 2 | Bund Drain RD 0m to 3450m | 3.45 | By contract | Sh. Puneet Dudeja (EE CD IV) Sh. Girish Kumar, AE | 01-01-22 | 15-06-22 | 2000 | 1,990 | | 1,990 | 0 | 1990 MT Diposed at Collection Centre. |
| 3 | Karawal Nagar Drain RD 0m to RD 2480m | 2.48 | By Departmental Machine | Sh. Anil Kumar (EE MD II) Sh. Puneet Dudeja (EE CD IV) Sh. Girish Kumar, AE | 15-04-22 | 15-06-22 | 2000 | 1,390 | | 1,390 | 0 | Disposal -- 1390 MT in galies of Karawal Nagar AC-70. |
| 4 | Escape Drain No.I RD 0m to RD 980m | 0.980 | By Departmental Machine | Sh. Anil Kumar (EE MD II) Sh. Puneet Dudeja (EE CD IV) | 01-01-22 | 15-06-22 | 7000 | 11,779 | | 15,000 | 0 | Disposal -- 15000 MT in galies of Karawal Nagar AC-70. |
| | Escape Drain No.I RD 980m to RD 2945m | 1.965 | By contract | Sh. Puneet Dudeja (EE CD IV) Sh. Girish Kumar, AE | 01-02-22 | 15-06-22 | 3000 | 3,500 | | 3,500 | 0 | Disposal -- 3500 MT in galies of Karawal Nagar AC-70. |
| 5 | Escape Drain No.II RD 40m to RD 332m | 0.292 | By Departmental Machine | Sh. Anil Kumar (EE MD II) Sh. Puneet Dudeja (EE CD IV) Sh. Girish Kumar, AE | 01-05-22 | 15-06-22 | 300 | 308 | 0 | 308 | 0 | Disposal -- 308 MT in galies of Karawal Nagar AC-70. |
| | Escape Drain No.II RD 0m to RD 40m + RD 332m to RD 453m | 0.161 | By contract | Sh. Puneet Dudeja (EE CD IV) Sh. Girish Kumar, AE | 01-02-22 | 15-06-22 | 100 | 0 | | 0 | 0 | |
| 6 | Biharipur Drain RD 0m to RD 1000m | 1.00 | By contract | Sh. Puneet Dudeja (EE CD IV) Sh. Girish Kumar, AE | 01-02-22 | 15-06-22 | 600 | 600 | | 600 | 0 | 600 MT Diposed at Collection Centre. Now Disposed in galies of Karawal Nagar AC-70. |
| 7 | Relief Drain RD 0m to RD 2180m | 2.18 | By contract | Sh. Puneet Dudeja (EE CD IV) Sh. Mukesh Pal, AE | 01-01-22 | 15-06-22 | Floating material only | 0 | | 0 | 0 | Desilting not required. However work for removal of obstrucitons/floating materials is in progress. |
| TOTAL | | | | | | | 57500 | 62877 | 0 | 66288 | 2000 | |

NAME OF THE DEPARTMENT :-

I&FC DEPARTMENT

NAME OF THE NODAL OFFICER:-

ANIL KUMAR, ENGINEER OFFICER-I, Mob.9958890116

TOTAL NUMBER OF THE DRAIN UNDER THE JURISDICTION OF THE DEPARTMENT:- 57

UPTO 21.07.2023

DESILTING PROGRESS REPORT OF I&FC DRAINS FOR THE YEAR 2023

| S. No | Name of Drain | Length of Drain (In Km.) To be corrected if required | Mode of execution (whether through Contractor or Departmental Machine) | Name and Designation field staff J.E., A.E. & E.E. | Date of Start | Target Date Fixed for completion | Estimated Qty. of silt to be removed in MT | Qty. removed (as on dated 21.07.2023) | Disposed off qty. of desilt earth in Metric Tonne to this year | | At Bank of drain | Disposal through agency with Royalty | Remarks |
|-------|---|---|---|---|---------------|----------------------------------|--|---------------------------------------|--|--|------------------|--------------------------------------|--|
| | | | | | | | | | At Land fill site of MCD | Depression area along drain / other area (Gopalpur, Tajpur Pahari, etc) | | | |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 | 14 |
| 11 | Trunk Drain No. I RD 5260m to 13387m | 8.127 | By Departmental machine and contractor | SH. SUDHEER KR. ARYA (E.E.) Mob. 9958890104 | 01.01.2023 | 15.06.2023 | 53000 | 65613 | | | 16113 | 49500 | 30613 MT is desilted by MD-II 3500 MT extracted on the bank of the drain which is to be disposed off by the contractor. |
| 16 | Bund Drain RD 0m to 3450m | 3.45 | By contract | SH. SUDHEER KR. ARYA (E.E.) Mob. 9958890104 | 01.01.2023 | 15.06.2023 | 3000 | 3000 | | 3000 | | | 3000 MT disposed at RD.2400m. Karawal Nagar Drain. |
| 17 | Karawal Nagar Drain RD 0m to RD 2480m | 2.48 | By contractor | SH. SUDHEER KR. ARYA (E.E.) Mob. 9958890104 | 01.01.2023 | 15.06.2023 | 2000 | 2000 | | | | 2000 | 2000 MT disposed by contractor. |
| 18 | Escape Drain No.I RD 0m to RD 980m | 0.980 | By Departmental machine and contractor | SH. SUDHEER KR. ARYA (E.E.) Mob. 9958890104 | 01.01.2023 | 15.06.2023 | 5000 | 14744 | | | 12744 | 2000 | |
| | Escape Drain No.I RD 980m to RD 2945m | 1.965 | By Contract | SH. SUDHEER KR. ARYA (E.E.) Mob. 9958890104 | 01.01.2023 | 15.06.2023 | 2500 | 2500 | | 2500 | | | 2500 MT disposed at RD.2400m. Karawal Nagar Drain. |
| 19 | Escape Drain No.II RD 0m to RD 332m | 0.292 | By departmental machine | SH. SUDHEER KR. ARYA (E.E.) Mob. 9958890104 | 01.01.2023 | 15.06.2023 | 0 | | | | | | |
| | Escape Drain No.II RD 0m to RD 40m & RD.332m to RD.453m. | 0.161 | By contract | SH. SUDHEER KR. ARYA (E.E.) Mob. 9958890104 | 01.05.2023 | 15.06.2023 | 600 | 600 | | 600 | | | |
| 20 | Biharipur Drain RD 0m to RD 1000m | 1.00 | By Contract | SH. SUDHEER KR. ARYA (E.E.) Mob. 9958890104 | 01.01.2023 | 15.06.2023 | 700 | 700 | | | | 700 | 700 MT disposed by contractor. |
| 21 | Relief Drain RD 0m to RD 2180m | 2.18 | By Contract | SH. SUDHEER KR. ARYA (E.E.) Mob. 9958890104 | 01.01.2023 | 15.06.2023 | 0 | | | | | | Desilting not required. However, work for Removal of Obstructions/floating materials is required only. |
| | | | | | | | 66800 | 89157 | 0 | 6100 | 28857 | 54200 | |

12/C

Gokalpur AC-68 (Sh. Surendra Kumar, Hon'ble MLA)

ILFC सूचि 'ग'

| S.N o. | | Name of the scheme/work | Amount of A/A & E/S. (Rs. in lacs) | Date of A/A & E/S. | Agency | Awarded Amount (Rs. in lacs) | Stipulated date of start | Stipulated date of completion | Total upto date physical Progress. | Total upto date Expdr. On the scheme. | Remarks. |
|-----------|----------------------------|--|--|--------------------|--------|------------------------------------|-----------------------------|-------------------------------------|---|--|---|
| 1 | | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 |
| 1 | Other Drainage Works | Construction of damaged boundary wall along left/right bank of Trunk Drain No. 1 between RD-10330m (Arterial Highway Bridge) to RD-13387m (Delhi-U.P. Border). | 509.72 | 20-06-23 | | | | | 0% | 2.40 | Estimate for accord of Technical Sanction is under process. |
| 2 | | Construction of retaining wall on left bank of Escape Drain No. II from RD 0m to RD 450m. | 181.77 | 23-06-23 | | | | | 0% | 0.00 | Design & drawing under preparation. |

Gokalpur AC-68 (Sh. Surendra Kumar, Hon'ble MLA)

सूचि 'ग'

| S.N o | Name of the scheme/work | Amount of A/A & E/S. (Rs. in lacs) | Date of A/A & E/S. | Agency | Awarded Amount (Rs. in lacs) | Stipulated date of start | Stipulated date of completion | Total upto date physical Progress. | Total upto date Exprd. On the scheme. | Remarks. |
|----------|----------------------------|--|--------------------|----------|------------------------------------|-----------------------------|-------------------------------------|---|--|-------------------------------------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 |
| 1 | Other Drainage Works | Construction of damaged boundary wall along left/right bank of Trunk Drain No. 1 between RD-10330m (Arterial Highway Bridge) to RD-13387m (Delhi-U.P. Border). | 509.72 | 20-06-23 | | | | 0% | 2.40 | Estimate under scrutiny. |
| 2 | | Construction of retaining wall on left bank of Escape Drain No. II from RD 0m to RD 450m. | 181.77 | 23-06-23 | | | | 0% | 0.00 | Design & drawing under preparation. |



DUST B का अनुवर्तक (क) 9

DELHI URBAN SHELTER IMPROVEMENT BOARD

OFFICE OF THE EXECUTIVE ENGINEER, C08

First Floor, A-Block, Community Hall New Seemapuri DELHI -1100 95.

NO. AL No. 01/EEC-8/DUSIB/2023-24 /D- 252

Dated :15-05-2023

To,

M/s. Aarushi Enterprises
X/1785,GaliNo.18, Rajgarh colony,Delhi-31

Name of Scheme S/C & S/T basties Fund

Sub Head. P/L cement concrete pavement and construction /raising of drain in Main 30 Futa Road (LHS of Gali No. 4) & adjoining lanes at A-Block, amar colony, Gokulpuri (AC-68) Ward No. 262 EB No. 10-2 (CN 1393-1462). (Project ID 000014919)

Tender No. 2023_DUSIB_234279_1

Dear Sir(s),

Your tender for the work mentioned above has been accepted on behalf of Delhi Urban Shelter Improvement Board at your quoted tender amount of Rs. 41,71,446/- (Fourty One Lakh Seventy One Thousand Four Hundred Fourty Six Only) , which is 51.25% below the estimated cost of Rs. 85,56,813/- (Eighty Five Lakh Fifty Six Thousand Eight Hundred Thirteen Only) .

You are requested to submit the performance security/guarantee of Rs. 2,08,572/- (Two Lakh Eight Thousand Five Hundred Seventy Two Only) within 15 days of issue of this letter. The performance guarantee shall be in the prescribed form as provided in clause 1 of the General conditions of contract for CPWD works, and shall be valid upto stipulated date of completion plus 60 days beyond that.

On receipt of the prescribed performance guarantee, necessary letter to commence the work shall be issued, and the site of work handed over to you thereafter.

Please note that the time allowed for carrying out the work as entered in the tender 180 shall be reckoned from 22 days after the date of issue of this letter.

EXECUTIVE ENGINEER, C08
DUSIB

Distribution

1. Chief Engineer II, DUSIB
2. SE, Circle3
3. SE OC
4. COA
5. ACA
6. Concerned AE
7. AE (P)
8. AAO
9. Head Clerk / Cashier
10. Office Copy

(B)

ER (C-8)

Sham
ARIB

ARIB

252 3185 DSIIDC 6/13

DELHI STATE INDUSTRIAL & INFRASTRUCTURE DEVELOPMENT CORPORATION LTD.
Plot No. 74A, 2nd Floor, Ring Road, Lajpat Nagar-III, New Delhi-110024

OFFICE OF THE EXECUTIVE ENGINEER CD-05 (UC)

No. DSIIDC/E.E CD-05 (UC)/NIT.17/2022-23/421

Date: 03.11.2022

LETTER OF COMMENCEMENT OF WORK

To,

M/s A.N.J. Builder Pvt. Ltd.,
A-33, Suraj Mal Vihar,
Delhi-110092,

- Name of work : Development works in unauthorized colonies.
Sub Head : C/o Road and SW drain at Saboli Bagh Nand Nagari Part-III Gokulpur AC (Regn. No. 930) Section-A.
Tender I.D. : 2022_DSIDC_226385_1
Ref: 1. Performance Guarantee & Additional Performance Guarantee submitted by you vide letter no. NIL dated NIL amounting to Rs.14,97,050/- in shape of FDR (FD Account No.354971 for Rs.2,99,400/-, FD Account No.354972 for Rs.2,99,400/-, FD Account No.354973 for Rs.2,99,400/-, FD Account No.354974 for Rs.2,99,400/-, FD Account No.354975 for Rs.2,99,450/-) dt. 11.10.2022 & Rs.96,33,500/- in shape of FDR (FD Account No. 354976 for Rs.30,00,000/-, FD Account No. 354977 for Rs.30,00,000/-, FD Account No. 354978 for Rs.30,00,000/-, FD Account No. 354981 for Rs.6,33,500/-) dt. 11.10.2022 for above mentioned work issued by Bank of Baroda, Jheel Khurenja Dehi-110051 on 11.10.2022 which valid upto 11.10.2028 & 11.10.2023 respectively.
2. This office letter of acceptance of your tender No. DSIIDC/E.E CD-05 (UC)/NIT No.17/2022-23/404 dated 07.10.2022.

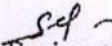
Dear Sir,

You are requested to contact Sh. Surender Kumar, A.E. CD-05 (UC) for taking possession of site and commencement of work.

You are requested to attend this office to complete the formal agreement within 15 (Fifteen) days from the date of issue of this letter.

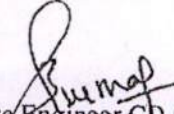
Encl: Schedule of Quantity.

Yours faithfully


Executive Engineer CD-05 (UC)
For and on behalf of M.D., DSIIDC

Copy to:-

1. CE-I, DSIIDC for kind information Please.
2. SE (UC), DSIIDC, for kind information Please.
3. CAO (W), DSIIDC, for kind information Please.
4. SO (UC) for information & necessary action please.
5. Sh. Surender Kumar, A.E CD-05 (UC) alongwith copy of schedule of quantities. It should be ensured that the quantities of the items contained in the schedule of quantities attached are in no case deviate without the approval of the competent authority.
6. Income Tax officer, Contractor Cell, Central Revenue Building, Ward No.38 (3) Room No 50 I.P. Estate New Delhi-110002.
7. DVAT Officer (Contractor Cell), Trade & Tax Department, Bikri Kar Bhawan I.P. State New Delhi-02
8. M/s RITES Limited (Schedule 'A' Enterprise of Govt. of India). RITES Bhawan-2, Plot No.144, Sector-44, (Haryana) Gurugram-122003.
9. The Asstt. Labour Commissioner, Labour Welfare Centre, Room No. 122-123, A-Wing 1st Floor Pushpa Bhawan, Pushp Vihar, Delhi-110017.
10. Award File.
11. Agreement File.
12. Master File.


Executive Engineer CD-05 (UC)
For and on behalf of M.D., DSIIDC

93

495

DELHI STATE INDUSTRIAL & INFRASTRUCTURE DEVELOPMENT CORPORATION LTD.
Plot No. 74A, 2nd Floor, Ring Road, Lajpat Nagar-III, New Delhi-110024
OFFICE OF THE EXECUTIVE ENGINEER CD-05 (UC)

No. DSIIDC/E.E CD-05 (UC)/NIT.02/2022-23/ 205

Date: 08.07.2022

LETTER OF COMMENCEMENT OF WORK

To,

M/s Yuvansh Builders,
280A, Gali No. 14, Bhola Nath Nagar,
Shahdara Delhi-110032,

- Name of work : Development works in unauthorized colonies.
Sub Head : C/o Road and SW drain at Vill. Saboli Extn. Near Khera Mandir Part-I Gokulpur AC (Regn. No. 1092).
Tender I.D. : 2022_DSIDC_221867_1
- Ref: 1. Performance Guarantee & Additional Performance Guarantee submitted by you vide letter no. NIL dated 07.07.2022 amounting to Rs.11,90,213/- in shape of FDR (FD Account No. FD-1658 for Rs.11,90,213/-) dt. 06.07.2022 & Rs.59,49,873/- in shape of FDR (FD Account No. FD-1659 for Rs.59,49,873/-) dt. 06.07.2022 for above mentioned work issued by Delhi State Cooperative Bank Ltd., 383/10B, 1st Floor Main Road, East Azad Nagar, Near Surya Nursing Home, Shahdara, Delhi 110051 on 06.07.2022 which valid upto 02.03.2028 & 02.03.2023 respectively.
2. This office letter of acceptance of your tender No. DSIIDC/E.E CD-05 (UC)/NIT No.2/2022-23/277 dated 24.06.2022.

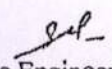
Dear Sir,

You are requested to contact Sh. Dinesh Chand Sharma, A.E. CD-05 (UC) for taking possession of site and commencement of work. The third party i.e. M/s Wapcos Ltd. has nominated for the above said work.

You are requested to attend this office to complete the formal agreement within 15 (Fifteen) days from the date of issue of this letter.

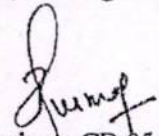
Encl: Schedule of Quantity.

Yours faithfully


Executive Engineer CD-05 (UC)
For and on behalf of M.D., DSIIDC

Copy to:-

1. CE-I, DSIIDC for kind information Please.
2. SE (UC), DSIIDC, for kind information Please.
3. CAO (W), DSIIDC, for kind information Please.
4. SO (UC) for information & necessary action please.
5. Sh. Dinesh Chand Sharma, A.E CD-05 (UC) alongwith copy of schedule of quantities. It should be ensured that the quantities of the items contained in the schedule of quantities attached are in no case deviate without the approval of the competent authority.
6. Income Tax officer, Contractor Cell, Central Revenue Building, Ward No.38 (3) Room No 50 I.P. Estate New Delhi-110002.
7. DVAT Officer (Contractor Cell), Trade & Tax Department, Bikri Kar Bhawan I.P. State New Delhi-02.
8. 3rd Party M/s Wapcos Ltd. 76-C, Institutional Area Sector-18, Gurugram, Haryana - 122015.
9. The Asstt. Labour Commissioner, Labour Welfare Centre, Room No. 122-123, A-Wing 1st Floor Pushpa Bhawan, Pushp Vihar, Delhi-110017.
- ✓ 10. Award File.
11. Agreement File.
12. Master File.


Executive Engineer CD-05 (UC)
For and on behalf of M.D., DSIIDC